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Title: The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 12th report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2011-12), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, I am laying this Statement on the status of implementation of recommendations contained in Twelfth Report of Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha (Eleventh Edition, issued by the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin Part-II, dated 1st September, 2004).

The Statement indicating the action taken/status of all the recommendations contained in the above Report of the Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution is annexed separately. It may please be noted that the Twelfth Report contained 33 recommendations out of which 31 recommendations have been accepted. These recommendations of the Committee have been examined carefully by the Ministry of Consumer Affairs, Food and Public Distribution. The details of recommendations which have been accepted/partially accepted/not accepted/under examination are given as under:-

Total No. of Recommendations	Accepted	Partially Accepted/implemented	Under examination
33	31	1	1

The Committee was apprised of action taken on Twelfth Report *vide* OM No. G-20017/10/2011-AC dated 4th November, 2011.

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